## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

40

TCP No. 07/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Girish Nirgun

Arya Iron and Steel Co. Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397-398 & 235 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION

SIGNATURE

2 - Ginish Nigen pitishing Hinger

ORDER

## TCP No. 07/397-398/NCLT/MB/MAH/2016

The Counsel for Respondent is present. Petitioner's Counsel is absent. Keep this matter on 12.08.2017.

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)